

New ayurvedic medicine for kidney related diseases

2882. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

(a) whether attention of Government has been drawn to a recent newspaper report stating that a new medicine named "Neeri KFT" has been developed which has been found to be effective in treating renal diseases, if so, the details thereof; and

(b) whether Government will get the claim verified through CSIR laboratories and come out with facts?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK): (a) No report regarding development of new medicine, namely Neeri KFT was received in Ministry of AYUSH. However, Government of NCT of Delhi has informed that they have issued manufacturing license of the product 'Neeri KFT' to M/s AMIL Pharmaceuticals India Ltd., New Delhi.

(b) There is no proposal with the Ministry of AYUSH, Government of India to get the claim verified.

Shortage of skilled workers in Aviation Sector

2883. SHRI AHMED PATEL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government is aware that there is a shortage of skilled workers in the Civil Aviation Sector;

(b) if so, the reasons therefor;

(c) what impact has this had on the Civil Aviation Sector; and

(d) what steps are being taken by Government to ensure that there are enough skilled workers for the further development of this sector?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (d) The requirement of skilled workers in the Civil Aviation Sector is assessed by operators/maintenance organisations based on their volume of work. Currently, there is shortage of type rated commanders (Pilot-in-Command) due to growth in Aviation Sector and induction of new aircraft in the fleet of airlines. However, sufficient number of Indian co-pilots are available and employed with airlines.

To cover the shortage of type rated commanders (PIC) validation of licence of foreign pilots is done under provision contained in Rule 45 of Aircraft Rules, 1937.

Privatisation of Amritsar Airport

2884. SHRI SHWAIT MALIK: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government is planning to privatise Sri Guru Ram Dass Jee (SGRD) International Airport, Amritsar; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) No, Sir.

(b) Presently, no such proposal is under consideration with the Government to bring the existing airports under Public Private Partnership (PPP) model.

Hybrid till model for all the airports

2885. SHRI ANUBHAV MOHANTY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the National Civil Aviation Policy (NCAP), 2016 has called for adopting a hybrid-till model for all the airports under Airports Authority of India (AAI);

(b) whether there is a move to club the aeronautical and the non-aeronautical revenues to calculate the passenger fee and subsidise the airport costs, if so, the details thereof and if not, the reasons therefor; and

(c) whether such a move will benefit the passengers?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Yes, Sir. AERA *vide* order No. 14/2016-17 dated 23.01.2017 have adopted 30% 'Hybrid Till' basis for determination of tariff for all major airports including major airports of Airports Authority of India (AAI).

(b) and (c) In the Hybrid till model adopted at airports, 30% of the non-aeronautical revenue is clubbed with the aeronautical revenue for the purpose of cross-subsidizing the aeronautical tariff. This move is aimed at incentivizing the airport operators to generate additional non-aeronautical revenue and is conducive for both airport development and the passengers.